

**Central Administrative Tribunal
Principal Bench, New Delhi**

**C.P. No.705/2017
in
O.A. No. 4341/2013**

New Delhi this the 10th day of April, 2018

**Hon'ble Shri Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Dr. Merajul Haque
S/o Mr. Mohd. Habeeb
R/o A-77, Shaheen Bagh,
Jamia Nagar, New Delhi-25. Petitioner

(By Advocate: Ms. Harvinder Oberoi)

Versus

Shri Dr. Anil Khurana (Respondent No.2 of OA)
The Central Council for Research in Unani Medicine
Through its Director General
Jawaharlal Nehru AYUSH Anushandhan Bhawan,
61-65, Institutional Area, Opp. 'D' Block,
Janakpuri, New Delhi-58. contemnor/Respondent

(By Advocate: Shri S.Sunil)

ORDER (oral)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Heard learned counsel for the parties.

2. Learned counsel for the parties are in the agreement that respondents have complied with the orders of this Tribunal. Therefore, the CP is closed and notices are discharged.

**(Praveen Mahajan)
Member (A)**

**(Raj Vir Sharma)
Member(J)**

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